

THE HIGH COURT OF KERALA

website: www.hckrecruitment.nic.in
e-mail: recruitment.hckerala@nic.in

Phone: 0484-2562235
Fax:0484-2391720

A6-70297/2011/REC1

Kochi: 682 031
Dated: 23.04.2012

NOTIFICATION

Applications are invited from qualified Indian Citizens belonging to the following reservation group of communities in the State of Kerala for appointment to No Candidate Available (NCA) vacancies in the post of Personal Assistant to Judge Grade -II in the High Court of Kerala. Candidates who belong to the Creamy Layer of communities other than the Scheduled Castes are not eligible to apply. Applications should be submitted in the prescribed format which is available in the website (www.hckrecruitment.nic.in) and notice board of the High Court. Applications in the prescribed format prepared on good quality A4 size paper in accordance with the instructions in this notification should be sent to the High Court by post.

1. **Recruitment No.** : 8/2012
2. **Name of the Post** : Personal Assistant to Judge Grade- II
3. **Scale of pay** : ₹ 14620 – 25280
4. **Number of vacancies** : Scheduled Castes-2(Two), Muslims - 1 (One),
Viswakarma-1(One).
(Ranked List prepared and published by the High Court of Kerala as per this notification shall remain in force until candidates are advised and appointed against the vacancies earmarked for the above communities, but remain unfilled due to paucity of candidates belonging to the above communities during the currency of the Ranked List for the post published on 27-3-2009. This is the second re-notification for the NCA vacancies).
5. **Method of appointment:** Direct Recruitment (from candidates belonging to the reservation group of communities mentioned in this notification).
Note:- Applications of candidates belonging to the reservation group of communities other than those mentioned in this notification will be summarily rejected.
6. **Mode of Selection:** Selection shall be made after holding Dictation Test (Shorthand) (Dictation of an English passage for 10 minutes at varying speeds between 100 and 120 words per minute and Dictation of legal terms and phrases), Test of English Language, Typing Speed Test, Computer Proficiency Test and Interview .
7. **Age limit:** Scheduled Caste candidates should have been born between 02.01.1972 and 01.01.1994 (both days inclusive). Candidates belonging to other Reservation Group of Communities should have been born between 02.01.1974 and 01.01.1994 (both days inclusive).
A candidate who is an Ex-serviceman or Ex-general Reserve Engineer Force person or a disembodied Territorial Army person, in reckoning the age for his eligibility for appointment, can exclude the period of his service in the defence forces or in the General Reserve Engineer force or in the Territorial Army, as the case may be, and the period of unemployment on discharge up to a maximum of five years provided he has not completed the age of 50 years.

8. **Qualification:** 1. A Bachelor's degree in any subject awarded or recognised by any of the Universities in Kerala. 2. K.G.T.E.(Higher) in Typewriting (English) and K.G.T.E.(Higher) in Shorthand (English) or equivalent qualification. **Desirable:** Certificate in Computer Word Processing or equivalent.
9. **Application fee:** ₹200/-. Scheduled Caste and Unemployed Physically Handicapped candidates are exempted from payment of fee. The fee should be remitted by way of Demand Draft drawn from any of the Nationalised Banks in favour of "Registrar General, High Court of Kerala" payable at Ernakulam. The candidates should write their name and address on the reverse of the Demand Draft and send it along with the application. Fee once paid will not, in any case, be refunded.
10. The candidates should have acquired the qualification prescribed on or before the last date fixed for receipt of applications. Candidates possessing degrees which are not awarded by any of the Universities in Kerala should obtain certificate of recognition of their degrees from any of the Universities in Kerala and keep it with them. The certificate of recognition of the degree should be produced as and when called for, failure of which will entail cancellation of candidature.
11. Candidates should send along with the application self attested copies of certificates/documents to prove their qualification. Mark lists will not be accepted as proof of qualifications. Failure to produce proof of qualification will entail rejection of application.
12. Documents to prove age, community, Non Creamy Layer status, claim for exemption from payment of application fee etc. should be produced as and when called for.
13. Candidates should affix their passport size photograph (taken within the last 6 months) at the space provided for in the application form and sign across it. Applications received without signature on the photograph affixed will be rejected.
14. The candidate should ensure that the particulars furnished by him/her are correct in all respects. In case it is detected at any stage of recruitment that a candidate does not fulfil the eligibility norms and/or that he/she has furnished any incorrect/false information or has suppressed any material facts, his/her candidature will stand cancelled. If any of these shortcomings is detected even after appointment, his/her service is liable to be terminated.
15. The envelope containing the application shall be superscribed "Application for the post of Personal Assistant to Judge Grade-II(NCA Vacancies)" and sent to "The Registrar General, High Court of Kerala, Ernakulam, Kochi-682 031".
- 16. Last date for receipt of applications: 06.06.2012**
17. **Admission Ticket for the Written Test:-** Admission Tickets will not be sent by post. Candidates have to download their Admission Ticket for the Written Test from the website "hckrecruitment.nic.in". The Admission Tickets will be ready for download from three weeks before the date of Written Test and the matter will be informed through press release and through SMS in the case of candidates who have provided their mobile numbers in the application. The candidates are also advised to visit the website of the High Court at least once in two weeks to know about the the date of the test.
18. Applications which are not in accordance with this notification and received after the last date prescribed shall be summarily rejected.
19. For removal of doubts, candidates may call: 0484-2562235

(By Order)

Venu Karunakaran
Registrar(Recruitment&Computerisation)